



IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VISHAL MISHRA

ON THE 9th OF JANUARY, 2026

REVIEW PETITION No. 232 of 2025

MAHENDRA SINGH

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri A.K. Singh - Advocate for the petitioner.

Dr. S.S. Chouhan - Govt. Advocate for the respondents/State.

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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Review petitioner is seeking to reagitate the issues which were earlier considered and decided while passing order in W.A. No.2404/2023.

2. No ground is made out to review the order dated 03.04.2024 in W.A. No.2404/2023.

3. Petition is accordingly dismissed.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VISHAL MISHRA)
JUDGE